CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH.

No. T.A. 31 of 1996 (CO 7777(w) of 1983)

Present: Hon'ble Dr. B. C. Sarma, Member (A)
Hon'ble Mr. D. Purkayastha, Member (J)

SURDARSAN PROSAD SINGH
VS.
UNION OF INDIA & ORS.

For applicant : Mr. A.K.Banerjee, counsel.

For respondents: None.

heard on: 25.8.97: ordered on: 25.8.97.
ORDER

When the matter was called for hearing today, Mr. A.K.Banerjee, ld. counsel for the applicant, submits that he has no instruction in the matter. We find that a notice was issued as early as in March, 1997. None also appears for the respondents. We are, therefore, satisfied that the applicant is no longer interested in pursuing the matter. The application is, therefore, dismissed as not pressed. No order is passed as regards costs.

MEMBER (J)

MEMBER (A)